

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

Dated 16.04.2020

As per the advisory issued by Ministry of Home Affairs, the High Court proceeding via video conferencing during lockdown period will be shifted from zoom App to video and cases hereby fixed for 17.04.2020 are postponed and the same shall be taken up on Monday i.e. 20.04.2020.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(Arvind Kumar Verma)
Registrar(Judicial)